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# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

CA No.177/252/HDB/2017
Solan India Pvt Ltd
Solan India Pvt Ltd & (02) Other Petitioners
Registrar Of Companies, Hyderabad
252

#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ch. Pushyam Kiran	Advocate	pushyankirand grail.	S-on-Ail

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### ORDER

Heard Mr. Ch. Pushyam Kiran, learned counsel for the Petitioner. The learned counsel is directed to file Affidavit in regard to future compliance by tomorrow (14.12.2017). - Orders Reserved -

MEMBER (Tech)

**MEMBER (Judl)** 

Seshu